

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP(CAA) No.391/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Eternity Infrabuild Pvt Ltd & Ors | | |
| Under Section | 230-232 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. Mr D. N. Sharma

2. Mrs R. Saha

3. Mr A. Agarwal

4. Ms TIAINLA

Dy Director

Adv W
Retiring
o/o RD (ER)
MCA

Dy
17/11
17.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director from O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Govt. are present.

List on 13/12/2017.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)